

(c) the number of those, out of the above in respect of (a) and (b) separately, who have also been allotted Government accommodation ; and

(d) the number of employees who neither own a house in Delhi nor have been provided Government accommodation ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):

(a) to (d). Information is being collected and will be laid on the Table of the House.

Pricing, Credit and Distribution Policy for Fertilizers

2019. **SHRI R. ANNANAMBI :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether a reorientation of Government's pricing credit and distribution policy for fertilizers has been recommended by the National Council of Applied Economic Research study team in order to promote increased use of fertilizers to farmers ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). The observations made by National Council for Applied Economic Research (NCAER) regarding pricing, credit and distribution policy for fertilizer emanated out of the findings relating to the constraints inhibiting wider spread of fertilizer use, which was one of the terms of reference of their study.

The findings of the NCAER are kept kept in view, while formulating policy on these items.

Milling of Paddy in Punjab

2020. **SHRI KALI PRASAD PANDEY :** Will the Minister of FOOD

AND CIVIL SUPPLIES be pleased to state :

(a) whether it has come to the notice of Government that the Food Corporation of India has failed to take decision as to whether in Punjab the paddy should be milled under FCI pattern or DFSC pattern and as a result of this situation a large quantity of paddy is likely to deteriorate out of total 20 lac MTs. ;

(b) if so, the present position of milling of FCI paddy, quantity-wise, in Punjab since November, 1984 alongwith the quantity of paddy left out ;

(c) the reason on the part of FCI for not taking/delaying the decision on this account ;

(d) the anticipated losses due to delay in paddy shelling ; and

(e) the action proposed by Government to avoid huge losses ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). The terms and conditions for paddy milling have been finalised by the Corporation and the milling is in progress. Out of the total quantity of 18.87 lakh M.Ts. of paddy purchased by FCI in Pnnjab during the year 1984-85, 12.57 lakh M.Ts. has already been contracted for milling and of this 8.73 lakh M.Ts. has been lifted by the millers. Arrangement are being made for milling the balance quantity.

(d) and (e). Paddy shelling is in progress and the position of losses, if any, will be known after milling of total paddy.

Facilities to Farmers living in Urban Areas

2021. **SHRI NARAYAN CHOUBEY :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether farmers living in urban